

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 3123/2024 in C.P. (IB)/3589(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

NAME OF THE PARTIES:- **Mangesh Vitthal Kekre Liquidator Borkar
Colorpacks Private Limited**
IN THE MATTER OF
Shree Agencies
V/s
Borkar Colorpacks Pvt Ltd

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3123 of 2024:- None present from either side. List this matter on **30.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)